

TO BE PUBLISHED IN THE GAZETTE OF INDIA EXTRA ORDINARY
(PART – I SECTION-I)
GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPT. OF COMMERCE
DIRECORATE GENERAL OF FOREIGN TRADE

PUBLIC NOTICE NO. 106 (RE-2008)/2004-2009

NEW DELHI, DATED THE 7th November, 2008

In exercise of powers conferred under Paragraph 2.4 of the Foreign Trade Policy 2004-09, the Director General of Foreign Trade hereby includes the following commodities in the existing list of 22 items notified vide Public Notice No. 289 (PN)/ 92-97 dated 10th April, 1995:

- (1) Bicycle's spare parts
- (2) Life saving drugs
- (3) Fertilizers
- (4) Insecticides
- (5) Cotton fabrics
- (6) Stainless steel utensils
- (7) Menthol
- (8) Agarbatti
- (9) Spices
- (10) Cosmetics
- (11) Leather footwear
- (12) Paints & Varnishes
- (13) Sugar & Salt
- (14) Mosquito Coils
- (15) Bulbs
- (16) Blades
- (17) X-Ray paper & Photo paper
- (18) Imitation jewellery

2. This issues in Public interest.

Sd/-
(R.S. Gujral)
Director General of Foreign Trade and

Ex-Officio Additional Secretary to the Government of India

(Issued from F.No.01/89/180/Misc. 49/AM04/PC-I(A))